

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2349/2015

New Delhi this the 28th day of July, 2016

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Rajender Singh Naruka
Inspector (Ex.) in Delhi Police,
PIS No. 16940272
Aged about 56 years,
S/o Sh. Nandan Singh
R/o VPO :Baleta,
Distt. Alwar, Rajasthan.

...Applicant

(Argued by: Shri Anil Singal, Advocate)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police
PHQ, IP Estate, New Delhi.
ITO, New Delhi.
2. Joint C.P. (South-Eastern Range),
PHQ, IP Estate, New Delhi.
3. Sh. B. S. Jaiswal (E.O.)
D.C.P. (Traffic)
Sadik Nagar, New Delhi.Respondents

(By Advocate: Ms. Sangeeta Tomar)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate order of even date, rendered in OA No.4569/2014 titled as Sohanveer Vs. Govt. of NCT and Others, the instant OA has also been disposed of, with no order as to costs.

**(V. N. Gaur)
Member (A)**

**(Justice M. S. Sullar)
Member (J)
28.7.2016**

Rakesh